

## NOTES OF THE REGISTRY

## ORDERS OF THE TRIBUNAL

Or. Dr. 17.2.03For Admission &  
stay order.h  
24/03

Bench

Or. Dr. 24.2.03For Admission with  
stay.h  
24/3

Bench

Or. Dr. 7.3.03For Admission with  
stay.h  
24/3

Bench

For Admission with  
stay.A  
27/3

Bench

Or. Dr. 28.3.03Copy of order  
changed over to  
counsel for petn.h  
1/4D  
1/4Order dated 24.02.2003.On the prayer of the counsel  
for the applicant, the matter is  
adjourned to 07.03.2003.

Vice-Chairman.

Member

Order dated 07.03.2003.As prayed for by the  
counsel for the applicant, the  
matter is further adjourned to 24.03.03.

Vice-Chairman.

Member

Order dated 24.3.03On the prayer of Shri A.K. Rao,  
adjourned to 28.3.03.

Vice-Chairman 24/3

Member (T)

28.3.03Shri A.K. Rao, by filing a memo  
dated 28.3.03 seeks permission of  
this Tribunal to withdraw this O.A.  
The prayer is allowed and therefore,  
the O.A. is disposed of as withdrawn.

Vice-Chairman

Member (T)